

UTTAR PRADESH SHASAN
SANSKRITI ANUBHAG

The Governor is pleased to order the publication of the following English translation of Notification No. 1302/Four - 2025
Dated, 24-4-25 for general information.

NO. 1302 /FOUR- _____ /2025
LUCKNOW: DATED: 24-4 : 2025

The Governor is pleased to order the following English translation of Notification NO. 3342/Four-/2024,
Lucknow Dated 04.11.2024 for general information.

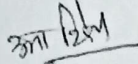
NOTIFICATION

In exercise of the powers under sub-section (3) of the section 3 of the ancient monuments preservation Act, 1904 (Act No. VII of 1904), as re-enacted by section 3 of the U.P. Ancient and Historical Monuments and Archaeological sites and Remains Preservation Act, 1956. (U.P. Act No. VII of 1957), the Governor is pleased to declare the ancient monuments/sites specified in the schedule below to be the protected monuments within the meaning the said Act.

SCHEDULE

Sl. No	State	District	Tehsil and Village	Name of the Monument sites	Revenue Gata No. to be taken under protection	Area in Acres /Hectare	Boundaries
1	2	3	4	5	6	7	8
1	Uttar Pradesh	Fatehpur	Tehsil-Bindki, Village-Raina	Shiva Temple	658	6.1510 (Hectare) The area of the temple in 0.0424 (Hectare)	East - Hasanapur Saani Marg. West - Link Marg. North - --- South - Pakki Road.

By order,

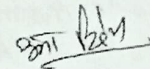

(Uma Dwivedi)
Joint Secretary

No. 1382 (1)/Four-2025 Dated 25-4-2025

Copy forwarded to the following for information and necessary action:-

1. Director General, Archaeological Survey of India, Government of India, Janpath, New Delhi.
2. Director, Cultural Affairs, U.P. Lucknow.
3. Director, U.P.State Archaeology Department, Kaiserbagh, Lucknow.
4. Divisional Commissioner, Prayagraj, U.P.
5. District Magistrate Fatehpur.
6. Senior Superintendent of Police, Fatehpur U.P.
7. Superintendent, Publication and Stationary Deptt.,U.P. Prayagraj with request that The notification may please be published in forthcoming gazette..

By order,



(Uma Dwivedi)
Joint Secretary